

Central Administrative Tribunal
Principal Bench

C.P. No. 156 of 2000
in
O.A. No. 67 of 1998

(19)

New Delhi, dated this the 19th December, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri V.P. Sharma,
S/o Shri O.P. Sharma,
R/o E-150, New Vijay Nagar,
Ghaziabad (U.P.) .. Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Shri P.S. Bhatnagar,
Chief Secretary,
Govt. of NCT of Delhi,
5 Sham Nath Marg, Delhi.
2. Shri S.K. Dheri,
Chief Fire Officer,
Delhi Fire Service,
Connaught Circus,
New Delhi-110001. .. Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides

The C.P. is dropped, notices discharged with
observation that the Asst. Chief Fire Officer, Delhi
Fire Service to give applicant an opportunity to sit
with him and peruse the relevant records to satisfy
applicant that he ^{has} received his dues.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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